

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.117/2017
C.P-1044/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Randar Businesses Pvt.Ltd. Anr		
Under Section	391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


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A. K. Upadhyay

Petitioners

Mr. TAPAS KR. DAS,
Assistant Director

RD(ER)
MCA


13/7/17


13/7/17

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Vijai Pratap Singh)
Member (J)